NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.47/BB/2018	-	Admission	252(3)	M/s Clay Station Art Studios Pvt Ltd Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	PRAMOD SM.	(lay Station Aset	Nas
	9845657072	Studios PUE LID	

ORDER

PCS for Petitioner Company is present. Matter is listed today for admission. Issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice and PCS for Petitioner Company is directed to collect it from the registry and to serve it on ROC-Karnataka, Bangalore and to file proof of service. Meanwhile PCS for Petitioner Company is directed to file undertaking Affidavit in the registry. List it on 23/02/2018.

Member (T)

Member (J)